

LIR No. 9844/2016

Hina Khatoon vs Manav Sewa Sansthan

Matter is taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court.

14.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for service of notice to the management.

Despite efforts no one is connected through VC, in these circumstances, issue fresh notice of statement of claim to the management on filing of PF, which is returnable before the Court on **04.09.2020.**

VEENA RANI

POLC/RADC

14.08.2020

LIR No. 1932/2018

Quresha vs M/s Rockland Hospital Ltd.

Matter is taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court.

14.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for service of notice to the management.

Despite efforts no one is connected through VC, in these circumstances, issue fresh notice of statement of claim to the management on filing of PF, which is returnable before the Court on **04.09.2020.**

VEENA RANI

POLC/RADC

14.08.2020

LIR No. 1214/2019

Bimlesh vs M/s S N K Projectd Ltd.

Matter is taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court.

14.08.2020.

Present : Shri Tribhuwan, AR for the workman.

None for the management.

The matter is fixed for service of notice to the management.

Despite efforts no one is connected through VC, in these circumstances, issue fresh notice of statement of claim to the management on filing of PF, which is returnable before the Court on **17.09.2020.**

VEENA RANI

POLC/RADC

14.08.2020

LIR No. 1660/2016

Devi Lal vs Geeta Enterprises

Matter is taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court.

14.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts , no one is connected through VC, in these circumstances, matter stands adjourned for purpose fixed on **04.09.2020.**

VEENA RANI

POLC/RADC

14.08.2020

LCA No. 935/2016

Virender Singh vs Manav bharti India International School

Matter is taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court.

14.08.2020.

Present : None for the workman.

Shri R K Vats, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

09.10.2020.

VEENA RANI

POLC/RADC

14.08.2020

LIR No. 8174/2016

Ram Kewal vs Tin Box Company

Matter is taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court.

14.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts , no one is connected through VC, in these circumstances, matter stands adjourned for purpose fixed on **07.10.2020.**

VEENA RANI

POLC/RADC

14.08.2020

LIR No. 9402/2016 9403/2016 9404/2016 9405/2016 9406/2016
9407/2016

Anil Kumar vs Delhi Jal Board

Matter is taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court.

14.08.2020.

Present : None for the workman.

Shri Rishabh Gupta, AR for the management no. 1.

Shri Rajat Sharma, AR for the management no. 2.

The matter is fixed for WE.

It is submitted by AR for the managements that they have not received copy of evidentiary affidavit of workman.

AT request, matter stands adjourned for WE on

14.10.2020.

VEENA RANI

POLC/RADC

14.08.2020

LIR No. 82/2017

Neelam vs M/s Geeta Creation

Matter is taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court.

14.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts , no one is connected through VC, in these circumstances, matter stands adjourned for purpose fixed on **15.10.2020.**

VEENA RANI

POLC/RADC

14.08.2020

LIR No. 637/2017

Avtar Singh Negi vs M/s Orchids

Matter is taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court.

14.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts , no one is connected through VC, in these circumstances, matter stands adjourned for purpose fixed on **16.10.2020.**

VEENA RANI

POLC/RADC

14.08.2020

LIR No. 448/2018

Mohd. Amid Khan vs M/s TTK Healthcare Pvt. Ltd.

Matter is taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court.

14.08.2020.

Present : Shri Tribhuvan, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

20.10.2020.

VEENA RANI

POLC/RADC

14.08.2020

LIR No. 1794/2018

Ankush Bhati vs M/s SDMC

Matter is taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court.

14.08.2020.

Present : None for the workman.

Shri Rajiv Kumar Bhardwaj, for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

27.10.2020.

VEENA RANI

POLC/RADC

14.08.2020

LCA No. 251/2016

Jainath Yadav vs Prem Engg. Works

Matter is taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court.

14.08.2020.

Present : Shri Kartik Rai, AR for the workman.
 Shri Tribhuwan, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

20.10.2020.

VEENA RANI

POLC/RADC

14.08.2020

LC No. 57/2016

Parmod Kumar jha vs MCD North

Matter is taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court.

14.08.2020.

Present : None for the workman.

Ms Radha Singh, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

05.10.2020.

VEENA RANI

POLC/RADC

14.08.2020

LIR No. 52/2016

Rakesh Chand Tyagi vs Delhi Jal Board

Matter is taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court.

14.08.2020.

Present : None for the workman.

Shri Rishabh Gupta, AR for the management no. 1.

Shri Rajat Sharma, AR for the management no. 2.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

14.10.2020.

VEENA RANI

POLC/RADC

14.08.2020

LCA No. 479/2016 480/2016

Elizebeth Thomas vs M/s Disclipliship Centre

Matter is taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court.

14.08.2020.

Present : Shri Ajit Singh, AR for the workman.

None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

06.10.2020.

VEENA RANI

POLC/RADC

14.08.2020

LCA No. 282/2016 453/2016

Hem Raj Sharma vs IPGCL

Matter is taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court.

14.08.2020.

Present : None for the workman.
 None for the management.

Matter is fixed for final arguments.

Despite efforts , no one is connected through VC, in these circumstances, matter stands adjourned for final arguments on **03.09.2020.**

VEENA RANI

POLC/RADC

14.08.2020

LIR No. 6416/2016

Rita Chaudhary vs Details

Matter is taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court.

14.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for final arguments.

Despite efforts , no one is connected through VC, in these circumstances, matter stands adjourned for purpose fixed on **06.10.2020.**

VEENA RANI

POLC/RADC

14.08.2020

LIR No. 102/2016

Harish Chand vs M/s Nancy Crafts

Matter is taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court.

14.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for final arguments.

Despite efforts , no one is connected through VC, in these circumstances, matter stands adjourned for purpose fixed on **06.10.2020.**

VEENA RANI

POLC/RADC

14.08.2020

LIR No. 4215/2016

Rakesh Kumar vs Bharat Enterprises

Matter is taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court.

14.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for order.

Despite efforts , no one is connected through VC, in these circumstances, matter stands adjourned for arguments /clarifications on **05.11.2020**.

VEENA RANI

POLC/RADC

14.08.2020

LIR No. 7613/2016

Awadh Kishor Sinha vs M/s Rewa Engg. Enterprises

File taken up today on an application received on official email ID for recalling the order dated 20.02.2020 through VC which is hosted by Ms Renu Gupta, Reader of the court.

14.08.2020.

Present : None for the workman.
 None for the management.

Put up on date already fixed i.e. on **25.08.2020.**

VEENA RANI

POLC/RADC

14.08.2020